

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/56(CHE)/2023

NAME OF THE PETITIONER : Rushali Jain & Aryan Jain

NAME OF THE RESPONDENT(S) : M/s. Lokaa Developer Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. A. Vikas for the Petitioner. Ld. Counsel Md. Umar for the Respondent.

Both the Counsels submitted that settlement talks are going on and sought short adjournment to get the matter settled.

List the matter for hearing on **19.06.2024** awaiting the outcome of the settlement.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)